

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 553/96

Date of Order: 1.5.96

BETWEEN :

P.Lakshminarayana

.. Applicant.

A N D

1. The District Telecom Manager,  
Karimnagar District.  
Department of Telecommunications,  
Govt. of India,  
Karimnagar Dist.
2. The Sub-Divisional Officer (Telecom),  
Peddapally Sub-Division,  
Peddapally,  
Karimnagar Dist.

.. Respondents.

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Counsel for the Applicant

.. Mr.P.Naveen Rao

Counsel for the Respondents

.. Mr.K.Ramulu

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CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

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J U D G E M E N T

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

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The applicant was engaged as a casual mazdoor on 1.2.85 under R2. It is stated that he was continued in that capacity till 25.8.95. It is further stated in the application that he was disengaged after August 1995 on the ground of non-availability of work.

2. This OA is filed praying for a direction to the respondents to reengage him in preference to freshers and new comers and to continue to engage him conferring on him all consequential benefits.

3. The applicant having worked earlier in the department

had acquired knowledge in regard to the departmental work. Hence he has to be preferred if there is work in future in preference to freshers from the open market. <sup>As</sup> ~~He~~ was not engaged after 25.8.95 the long ~~period~~ of absence cannot be condoned.

5. In the result, the following direction is given:-  
The applicant should be reengaged if there is work in future in preference to freshers from the open market in the same unit from which he was last retrenched. If in pursuance of this order he is going to be reengaged none of the casual labourers who are already in casual service shall be retrenched.

6. The OA is ordered accordingly at the admission stage itself. No costs.

*on a/c*  
( R. RANGARAJAN )  
Member (Admn.)

*Ansby*  
Dated : 1st May, 1996  
( Dictated in Open Court )  
Dy. Regt (B)

*P*

sd

*✓*

**Copy to:-**

1. The District Telecom Manager, Karimnagar District, Department of Telecommunications, Govt. of India, Karimnagar, District.
2. The Sub Divisional Officer(Telecom), Peddapally Sub Division, Peddapally, Karimnagar District.
3. One copy to Sri. P. Naveen Rao, advocate, CAT, Hyd.
4. One copy to Sri. K. Ramjee, Addl. CGSC, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

**Rem/-**

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN : M.E.A)

DATED: 1/5/46

ORDER/JUDGEMENT

M.A.NO/R.A/C.A.No.

B.A.NO.

IN  
553/46

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDERS AS TO COSTS

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No Spare Copy *A/c copies of costs*

केन्द्रीय प्रशासनिक अधिकरण Central Administrative Tribunal प्रेषण/DESPATCH 23 JUN 1996 हैदराबाद न्यायालय HYDERABAD BENCH
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*Ed*